



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,
पुराना मिनटो रोड, जाकिर हुसैन कॉलेज के पास,
नई दिल्ली-110002



No. 1-17/2016-A&P

Dated: 25th November, 2016

To

All Ministries/Department of Government of India
Central Public Sector Undertakings, Statutory & Autonomous Bodies
Army Hqtrs., Naval Hqtrs. and Air Force Hqtrs.

Sub: Calling applications for filling up of the post of Principal Advisor/Advisor (Legal) on deputation on foreign service terms in TRAI [HQ], New Delhi.

Sir,

Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament viz. the TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

2. The organization proposes to fill up the post of Principal Advisor/Advisor (Legal) on deputation on foreign service terms in **its headquarter at New Delhi**, initially for a period of two years. The details of qualification and experience etc., are as under:-

Name of Post →	Principal Advisor (Legal)	Advisor (Legal)
Pay Level	Pay Level-15 in Pay Matrix as per CCS(RP)Rules, 2016 plus allowances such as DA, HRA etc. as per Govt. Rules. [Pre-revised HAG Rs. 67000-AI@3%-79000]	Pay Level-14 in Pay Matrix as per CCS(RP)Rules, 2016 plus allowances such as DA, HRA etc. as per Govt. Rules. [Pre-revised PB-4, Rs. 37400-67000+ GP Rs. 10000]
Eligibility criteria	Officers of the Central Govt., Central Public Sector Undertakings and Statutory and Autonomous Bodies:- (i) holding equivalent post on regular basis OR , (ii) Officers in SAG with four years of regular service in that grade OR , (iii) Group A officers having twenty one years of regular service in Group 'A' of which at least four years of regular service shall be in the Senior Administrative Grade.	Officers of the Central Govt., Central Public Sector Undertakings and Statutory and Autonomous Bodies:- (i) holding equivalent post on regular basis OR (ii) Officers in Selection Grade with four years of regular service in that grade OR (iii) Group 'A' officers having seventeen years of regular service in Group 'A' of which at least four years of regular service shall be in the Selection Grade.

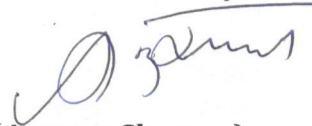
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Name of Post →	Principal Advisor (Legal)	Advisor (Legal)
Qualification :	A Master/ Bachelors Degree in Law from a recognized University/ Institution and possessing requisite experience in the relevant field.	
Desirable Experience :	<ul style="list-style-type: none">• Should have work experience in analyzing and dealing with cases and litigation in the High Court and Supreme Court or in similar Appellate Tribunals.• Should have work experience in examining policy issues from a legal perspective, and the drafting of statutory regulations, directions and rules.• Should be thoroughly familiar with court procedures and tendering of legal advice.• Also desirable is work experience in performing quasi-judicial functions or administering tax laws or regulatory functions under a Central Government statute.	

3. The appointment will be made on deputation on foreign service terms and will be governed by the instructions issued by the DoP&Trg. OM No. 6/8/2009-Estt. (Pay II) dated 17th June, 2010, as amended from time to time. **The maximum age limit for appointment on deputation basis should not exceeding 56 years as on the closing date of receipt of application by TRAI.**

4. All the Ministries/Departments including officers from the Armed Forces, Central Public Sector Undertakings and Statutory and Autonomous Bodies of Government of India are requested to forward applications in the prescribed proforma (*can be downloaded from TRAI's website www.trai.gov.in*) along with attested copies of ACRs/APARs for the last five years and vigilance/disciplinary clearance of eligible candidates, whose services could be placed at the disposal of the Authority immediately in the event of their selection. The application should be sent in an envelope superscribing the post applied for to the **Senior Research Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Door Sanchar Bhawan, J. L. Nehru Marg (Old Minto Road), Next to Zakir Hussain College, New Delhi-110002 on or before 20th January, 2017.**

Yours faithfully,



(Anurag Sharma)
Deputy Advisor (HR)
Tel: 011-23664189
Fax: 23233017

Internal circulation for information:-

- 1) Sr. PPS to Chairman, TRAI
- 2) Sr. PPS to Member (A), TRAI.
- 3) Sr. PPS to Secretary, TRAI
- 4) All Principal Advisors/Advisors [HQ] & [ROs], TRAI.
- 5) DA (IT) - with a request to post the same in the TRAI website.